

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pro Eyetech Elektrotekniks Private Limited Date of Commencement of Liquidation: 07-01-2021; List of Stakeholders as on Date: 26-06-2021; Name of IP: Mr. Pradeep Kumar Kabra; Process Number: 1; Last 5 digit of registration number: 11790

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1502949		1502949	0	0	0	NA
2	Liquidation costs incurred till date		387099		387099	0	0	0	NA
3	Secured financial creditors		18357000	1	18198040	0	158960	0	Annexure 3
4	Unsecured financial creditors		18258944.54	1	18258944.54	0	0	0	Annexure 4
5	Operational creditors (Workmen)		0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)		0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)		73741	1	73741	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)		18155056	5	14904332	0	3250724	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)		0	0	0	0	0	0	Annexure 9
Total		0	56734789.54	8	53325105.54	0	0	0	